

In The Central Administrative Tribunal
Calcutta Bench

OA 122 of 1996

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

Tanmoy Kr. Manna

- VS -

D/o Post

For the Applicant : None

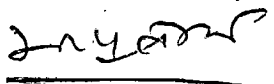
For the Respondents: Mr. B. Mukherjee, Counsel

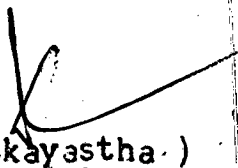
Date of Order : 16-03-2001

ORDER

D. PURKAYASTHA, JM

None appears on behalf of the applicant. So, application is dismissed for default of the applicant. Id. Counsel Mr. B. Mukherjee appears on behalf of the respondents.


(B.P. Singh)
Member(A)


(D. Purkayastha)
Member(J)

DKN